

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1043**

**TO BE ANSWERED ON THE 4TH DECEMBER, 2024/ AGRAHAYANA 13, 1946
(SAKA)**

NATIONAL AUTOMATED FINGERPRINT IDENTIFICATION SYSTEM (NAFIS)

1043 # DR. DINESH SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has implemented the National Automated Fingerprint Identification System (NAFIS) at the national level;**
- (b) if so, the number of States/Union Territories wherein State Fingerprint Identification System has been integrated with the NAFIS;**
- (c) whether integration of State Fingerprint Identification System with the NAFIS has accrued any benefit; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a): Yes, the National Crime Records Bureau (NCRB) has implemented the National Automated Fingerprint Identification System (NAFIS) project, providing equipment to all Districts, Police Commissionerate, State Fingerprint Bureaux, the Central Fingerprint Bureau and Central Law Enforcement Agencies to establish a national repository of criminal fingerprints.

(b): The Fingerprint Identification System of all States/Union Territories have been integrated with NAFIS.

(c) & (d): Yes, the implementation of NAFIS has led to the creation of a searchable national repository containing 1.06 crore criminal fingerprint records as of 31.10.2024, which are accessible to authorized users across all State/Union Territories. The NAFIS has played a pivotal role in solving complex cases nationwide by matching chance prints found at crime scenes with the central criminal fingerprint database, aiding effective and speedy investigations.
